Sr. No. 733 Through video Conference

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Cr1) No. 277/2019

Arif Rashid Sheikh

.... Petitioner/Applicant(s)

Through:- Mr. F. A Bhat, Advocate (through video conference)

V/s

State of J&K and others

.....Respondent/Non-applicant(s)

Through:- Mr. B.A. Dar, Sr. AAG

## Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

Counter in terms of order dated 11.03.2020 has not been filed till date despite granting last and final opportunity of two weeks.

Mr. B. A. Dar, learned Sr. AAG, in the interest of justice seeks and is granted another one week's time for filing the counter. He shall also keep detention record available on the next date of hearing.

List on 25.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 17.06.2020 SUNIL-II